

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.106/(MAH)/2013  
CA No.

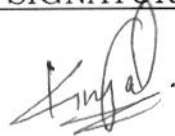
CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2017

NAME OF THE PARTIES: Shri Asher K. Melamed  
V/s.  
M/s. Touranto Company (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
10	Adv Kirjal Upadhyay	Advocate for Respondents	

**ORDER**

**T.C.P. No. 106/397-398/CLB/MB/MAH/2013**

1. None from the side of the Petitioner.
2. The Learned Representative of the Respondent is seeking time. Granted.
3. The Learned Representatives of both the sides are directed to file their Written Submissions, if any, well in advance before the "Final Hearing".
3. The matter is now listed for "Final Hearing", no further adjournment.
4. Adjourned to **25<sup>th</sup> July, 2017**.
5. The Respondent is also directed to circulate the copy of this Order to the Petitioner intimating the next date of hearing.

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **22.06.2017**